

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

NOTICE

Dated 18.09.2018

Please take notice that due to unavoidable circumstances the Court-I will not be in a position to sit after 2 P.M today.

By Order

Joint Registrar

Chaudhary
18/9/18

18/9/18

Copy to: -

- 1. Notice Board**
- 2. Reception**
- 3. Record File**
- 4. Website: www.nclat.nic.in**